

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 173
(TO BE ANSWERED ON THE 5th February 2024)**

ENQUIRY BY DGCA AGAINST AIRLINE OPERATORS FOR FLIGHT DELAYS

173. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any enquiry or action has been initiated by DGCA against any airline operator between 01st December 2023 till date for reasons of inefficient operations and/or inordinate and constant flight delays; and
(b) if so, the details of the enquiries thereof and action taken if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (b): Directorate General of Civil Aviation (DGCA) imposed financial penalties of Rs.30,00,000 (Rupees Thirty Lakhs) each on M/s Spicejet and M/s Air India as they failed to comply with the instructions regarding rostering of pilots as per CAR.
